

Name of the corporate debtor: RASHMI REALTY BUILDERS PRIVATE LIMITED(RASHMI STARCITY PHASE II AND III) Date of commencement of CIRP 19.06.2026; List of creditors as on: 10.7.2026.													
List of operational creditors (Government dues)													
(Amount in Rs.)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	CGST Thane	01-07-2026	95,58,995	95,58,995	unsecured	0	0	0	0	0	0	0	Claim related to GST dues , intrest penalty late fee.
											0		
1	Total		9558995	9558995		0	0		0	0	0	0	

Purusottam Behera
Interim Resolution Professional
In the matter of of RASHMI REALTY BUILDERS PRIVATE LIMITED(RASHMI STARCITY PHASE II AND III)
IBBI Registration Number:IBBI/IPA-002/IP-00940/2019-20/12993
IBBI Registered Address:Flat No.402, Sai Prasad Building, Sion Kamgar CHS, Road No-29, Sion (East) Mumbai - 400022
purusosbbj@yahoo.com, ibc.rashmirealty@gmail.com
Authorisation for Assignment (AFA) valid up-to: 31st December 2026

Process Specific Address: 410, 4th Floor, Blue Rose, Industrial Estate, Near Metro Mall, Borivali East, Mumbai, Maharashtra – 400066